

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.11.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1294 of 2019	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
2.	Comp. App (AT) (Ins) No. 1308 of 2019	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
3.	Comp. App (AT) (Ins) No. 1310 of 2019	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
4.	Comp. App (AT) (Ins) No. 1311 of 2019	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
5.	Comp. App (AT) (Ins) No. 1312 of 2019	Jai Lahari Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
6.	Comp. App (AT) (Ins) No. 1313 of 2019	NKS Infra & Contract Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1315 of 2019	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
8.	Comp. App (AT) (Ins) No. 1316 of 2019	Scop Infrastructure and Company Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi

9.	Comp. App (AT) (Ins) No. 1317 of 2019	M.N. Patil Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
10.	Comp. App (AT) (Ins) No. 1319 of 2019	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1320 of 2019	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1321 of 2019	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1322 of 2019	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1323 of 2019	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
15.	Comp. App. (AT) (Ins) No. 372 of 2020	Nikhil Chaudhary Vs. Hi-Lead Infotech Pvt Ltd.	Mahohar Malik	
16.	Comp. App. (AT) (Ins) No. 333 of 2020	Mayank Kumar Jain Vs. Dyechem International Pvt. Ltd. & Anr.	Sonia Dube	
17.	Comp. App. (AT) (Ins) No. 409 of 2020	Aroon Kumar Aggarwal Vs. ABC Consultants Pvt. Ltd.	Arav Pandit	
18.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian- R9

For Admission (Fresh Case)

19.	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	
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For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 741 of 2021	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma- RP Mandeep Kalra-R3
21.	Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Kamaldeep Dayal Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
22.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr. With	Anuradha Dutt	Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2
23.	Comp. App. (AT) No. 113 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Ors.	Anuradha Dutt	Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh-R4 Ashish Aggarwal-R5 Anuj Shah-R6

For Hearing

24.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P. Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	Rajat Singhai-R1 Maithili Mehta Nachiket Mehta
25.	Comp. App. (AT) (Ins) No. 593 of 2021	Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With	Rishabh Jain	Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri
26.	Comp. App. (AT) (Ins) No. 656 of 2021	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With	Shikhil Suri	Rishab Jain
27.	Comp. App. (AT) (Ins) No. 659 of 2021	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. With	Dhruv Gupta	Rishab Jain-R3

28.	Comp. App. (AT) (Ins) No. 694 of 2021	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With	Kartik Seth	Shikhil Suri
29.	Comp. App. (AT) (Ins) No. 703 of 2021	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishanh Jain-R3 Gaurav Katiyar-RP
30.	Comp. App. (AT) (Ins) No. 736 of 2021	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors.	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar

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By order of Hon'ble Chairperson

-sd/-
Registrar